NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	For hearing	Rule-7(1)	DCS International Pvt. Ltd.
No.42/			of IB.	
BB/2017				

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

THIRUPAL GORICIE Representing

RP

9448384064

ORDER

Matter is listed today for hearing on IRP report. He has filed Memo / report. For consideration list it on 09/11/2017.

Member (T)

Member (J)